

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 13249/2017

SHOBH NATH DUBEY

Petitioner(s)

VERSUS

TARA DEVI & ANR.

Respondent(s)

Date : 07-02-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rakesh K. Sharma, AOR

For Respondent(s)

Mr. Bharat Singh, Adv.

Mr. Amit Pawan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.2, but no one has entered appearance on his behalf.

The respondent No.1 has failed to file the counter affidavit within the period stipulated under the rules.

Hence, list the matter before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB